

**Shri M. S. Gurupadaswamy:** May I know whether the Government has taken any action on that request so far?

**The Prime Minister (Shri Jawaharlal Nehru):** The Government does not possess any tankers.

#### WRITTEN ANSWERS TO QUESTIONS

##### GANDAK PROJECT

**\*19. Shri Jhulan Sinha:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the attention of Government has been drawn to a non-official Resolution passed by the Bihar Legislative Assembly during its last May-July Session, 1952 recommending to the Government of Bihar the early execution of the Gandak Project and beseeching the assistance of the Central Government to the extent necessary in this regard;

(b) if so, whether the merits of the request of the Bihar Government for Central assistance have been examined; and

(c) if so, what decision Government have arrived at in respect of the assistance?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) Government of India were not aware of the Resolution referred to but a copy has just been obtained from the Government of Bihar. The Government of India have not received any request from the State Government for financial assistance for the execution of the Gandak Project.

(b) and (c). Do not arise.

##### MUSLIMS WHO HAVE MIGRATED TO PAKISTAN FROM HYDERABAD

**\*23. Shri Krishnacharya Joshi:** Will the Minister of Rehabilitation be pleased to state:

(a) the number of Muslims who have migrated to Pakistan from Hyderabad State during 1951-52

- (i) with permits; and  
(ii) without permits; and

(b) the extent and value of the property left by them in Hyderabad State and in the Indian Union, if any?

**The Minister of Rehabilitation (Shri A. P. Jaim):** (a) The Government have no figures in this regard

(b) Evaluation of evacuee property is still being done and final figures are not available. In any case, it would be difficult to ascertain the value of the property belonging to persons who migrated from Hyderabad during 1951-52.

##### GENEVA CONFERENCE ON KASHMIR

**\*24. Shri S. C. Singhal:** Will the Prime Minister be pleased to make a statement on the Geneva Conference recently held to settle the Kashmir issue?

**The Deputy Minister of External Affairs (Shri Anil K. Chanda):** Dr. Graham has submitted a report to the Security Council on the Geneva talks. The full text has appeared in the newspapers. Dr. Graham has also made a statement before the Security Council. This has also been published. Further discussions are likely to take place in the Security Council in the near future. The Government of India's views on various questions which were discussed at Geneva are contained in the report.

##### NILOKHERI COMMUNITY PROJECT

**\*25. Shri Tushar Chatterjee:** (a) Will the Minister of Planning be pleased to state whether it is a fact that many of the industrial establishments of Nilokheri Community Project have been either completely or partially closed down and as a result of this, a large number of workers have been rendered unemployed and if so, what are the details?

(b) What steps have Government taken to rehabilitate these industrial undertakings?

(c) What steps have Government taken to give alternative work or interim relief to the workers unemployed?

**The Minister of Planning and Irrigation and Power (Shri Nanda):** (a) A statement giving the information is laid on the Table. [See Appendix I, annexure No. 2.]

(b) and (c). The matter is under active consideration.

##### KOSI PROJECT

**\*26. Shri L. N. Mishra:** Will the Minister of Irrigation and Power be pleased to state whether the recommendations of the Kosi Advisory Committee set up by Government in the year 1951 to report on the feasibility of the control of the river Kosi have